I. Appropriation Accounts ,1975-76)' (Posts and Telegraphs) of the Union Government.

II. Report (1975-76) of the Comptroller and Auditor General of India on the Appropriation Accounts. (Posts and Telegraphs) of the Union Government.

SHRI GEORGE FERNANDES: Sir, on behalf of Shri H. M. Patel, I beg to lay on the Table a copy each (in English and Hindi) of the following papers under clause (1) of article 151 of the Constitution:—

- (i) Appropriation Accounts (Posts and Telegraphs) of the Union Government for the year 1975-76. [Placed in Library. See No. LT-4994/77].
- (ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts (Posts and Telegraphs) of the Union Government for the year 1975-76. [Placed in Library. See No. LT-498/77.]

Toreign Exchange Regulation (Encashment of Draft, cheque or other Instrument) Rules, 1977

SHRI GEORGE FERNANDES: Sir,, on behalf of Shri H. M. Patel, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Banking) Notification G.S.R. No. 533, dated the 15th April, 1977, publishing the Foreign Exchange Regulation (Encashment of Draft, Cheque or other Instrument) Rules, 1977, under sub-section (3) of section 79 of the Foreign Exchange Regulation Act, 1973. [Placed in Library. See No. LT-496|77]

I. Reports of the Courts of Enquiry into the Kessurgarh, Chasnalla and Sudamdih Collieries accidents.

II. Notifications under the Mines Act, 1952.

THE MINISTER OF PARLIA.
MENTARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA): Sir, I beg to
lay on the Table the following papers:—

- I. A copy each (in English and Hindi) of the following papers:—
 - (i) Report of the Court of Enquiry into the Kessurgarh Colliery Accident which occurred on the 9th August, 1975.
 - (ii) Report of the Court of Enquiry into the Chasnalla Colliery accident which occurred on the 27th December, 1975.
 - (iii) Report of the Court of Enquiry into the Chasnalla Colliery-accident which occurred on the 5th April, 1976.
- (iv) Report of the Court of Enquiry into the Sudamdih Colliery accident which occurred on the 4th October, 1976.

[Placed in Library. See No. LT-487/77 for (i) to (iv)].

- II. A copy each (in English and Hindi) of the following Notifications of the Minister of Labour, under sub section (7) of section 59 of the Mines Act, 1952:
 - (i) Notification G.S.R. No. 501, dated the 9th April, 1977,, publishing the Coal Mines (Amendment) Regulations, 1977.
 - (ii) Notification G.S.R. No. 502, dated the 9th April, 1977,, publishing the Metalliferous Mines (Second Amendment) Regulations, 1977. [Placed in Library. See No. LT. 485/77 for (i) and (ii)]

CONSTITUTION OF SEVENTH FINANCE COMMISSION

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNAN. DES): Sir, on behalf of Shri H. M.